

Notification under All India Services Act, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : On behalf of Shrimati Margaret Alva, I beg to lay on the Table :

A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :

- (1) G.S.R. 500 published in Gazette of India dated the 8th October, 1994 containing corrigendum to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955 published in Notification No. G.S.R. 396 (E) dated the 22nd April, 1994.
- (2) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1994 published in Notification No. G.S.R. 514 in Gazette of India dated the 22nd October, 1994.
- (3) The Indian Police Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1994 published in Notification No. G.S.R. 540 in Gazette of India dated the 5th November, 1994.
- (4) The Indian Police Service (Pay) Seventh Amendment Rules, 1994 published in Notification No. G.S.R. 541 in Gazette of India dated the 5th November, 1994.
- (5) The Indian Administrative Service (Cadre) Amendment Rules, 1995 published in Notification No. G.S.R. 128(E) in Gazette of India dated the 10th March, 1995.
- (6) The Indian Police Service (Cadre) Amendment Rules, 1995 published in Notification No. G.S.R. 129 (E) in Gazette of India dated the 10th March, 1995.
- (7) The Indian Forest service (Cadre) Amendment Rules, 1995 Published in Notification No. G.S.R. 130 (E) in Gazette of India dated the 10th March, 1995.

[Paced In library. See. No. LT-7474/95]

13.02 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

Thirty-ninth Report

[English]

SHRI KESRI LAL (Ghatampur) : I beg to present the Thirty-ninth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

13.02½ hrs.

STANDING COMMITTEE ON DEFENCE

Third and Fourth Reports

[English]

SHRI INDRAJIT GUPTA (Midnapore) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Defence:

- (1) Third Report on Action Taken by Government on the recommendations contained in their Second Report on Demands for Grants of the Ministry of Defence for 1994-95.
- (2) Fourth Report on the Demands for Grants of the Ministry of Defence for 1995-96.

13.03 hrs.

STANDING COMMITTEE ON ENERGY

**Twentieth, Twenty-first, Twenty-second and
Twenty-third Reports,
Records of Discussions and Minutes**

[English]

SHRI P.C. CHACKO (Trichur) : I beg to present the following reports, Records of discussions and Minutes (Hindi and English versions) of the Standing Committee on Energy :

- (1) Twentieth Report on the Ministry of Power Demands for Grants (1995-96) and record of discussion relating thereto.
- (2) Twenty-first Report on the Ministry of Coal Demands for Grants (1995-96) and record of discussion relating thereto.
- (3) Twenty-second Report on the Ministry of Conventional Energy Sources - Demands for Grants (1995-96) and record of discussion relating thereto.
- (4) Twenty-third Report on the Department of Atomic Energy - Demands for Grants (1995-96) and record of discussion relating thereto.
- (5) Minutes of sittings of the Standing Committee on Energy relating to procedural and miscellaneous matters.